

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.108
C.P.(IB)/9(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

BTI Tex Pvt Ltd

.....Applicant

V/s

BTI Ferrocast Pvt Ltd

.....Respondent

Order delivered on: 15/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohammed Arkam G. Sheikh, Advocate

For the Respondent :

ORDER

We direct Ld. Counsel for the Operational Creditor to file an affidavit of service of notice within a week.

Matter stands adjourned to 17.05.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)